Annexure-7														
Name of the Corporate Debtor: Sakriya Technologies Private Limited		Date of commencement of CIRP: 27.03.2				2025	List of creditors as on: 31.07.2025							
List of Unsecured Operational Creditors (Government Dues)														
SI. No	Name of creditors Details of claim received			Details of claim admitted					Amount of		Amount of Amount of		Amount of	Remarks, if any
		Date of receipt of	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of	contingent claim	any	claim not	claim under	
		claim	[Amount in Rs.]	admitted		covered by	covered by	related	voting		mutual	admitted	verification	
						security	guarantee	party?	share in		dues, tha	t		
						interest			CoC		may be			
1	Income Tax Department	11-04-2025	1,50,38,50,180.00	38,15,33,930.00	Income Tax Demand raised by Income Tax Department	C	C	No	NA	1,12,23,16,250.00		0	C	Claim is submitted in Form-B as an Operational Creditor. The claim pertaining to AY 2022-23 amounting to Rs. 1,12,23,16,250/- for which appeal has already been preferred by the Corporate Debtor has been classified as contingent claim subject to the outcome of appeal in accordance with Regulation 14(1) of CIRP Regulations whereas the claim pertaining to AY 2023-24 amounting to Rs. 38,15,33,930/- for which no appeal has been preferred by the Corporate Debtor has been admitted.
	TOTAL		1,50,38,50,180.00	38,15,33,930.00		0	0)	-	1,12,23,16,250.00	(0 0	o	1